

ITEM NO.1A  
[For Judgment]

COURT NO.3

SECTION IIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1181 OF 2001

CENTRAL BUREAU OF INVESTIGATION

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent(s)

Date: 21/06/2007 This Appeal was called on for Judgment today.

For Appellant(s) Mr. P. Parmeswaran, Adv.

For Respondent(s) Ex-Parte

Hon'ble Dr. Justice Arijit Pasayat pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice B.P. Singh.

The appeal is allowed in terms of the signed reportable Judgment.

(Subhash Chander)  
Court Master

(Phoolan Wati Arora)  
Court Master

[Signed reportable Judgment is placed on the file]